

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 44022/2024

(Arising out of impugned final judgment and order dated 03-10-2023 in CRLA No. 2704/1985 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P.

Petitioner(s)

VERSUS

CHAKRADHARI & ORS.

Respondent(s)

(IA No.239958/2024-CONDONATION OF DELAY IN FILING and IA No.239953/2024-EXEMPTION FROM FILING O.T.)

Date : 25-10-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. K.Parmeshwar, Sr. Adv., A.A.G.
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Tag with SLP(Cr1.)No.6693/2024.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)